

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

T R A N S F E R P E T I T I O N (C I V I L .) N O (s) . 5 5 2 O F 2 0 0 7

N I S H A K A S H Y A P

Petitioner(s)

V E R S U S

R O H I T K A S H Y A P

Respondent(s)

(With appln(s) for stay)

Date: 2 4 / 0 1 / 2 0 0 8 This Petition was called on for hearing today.

For Petitioner(s)

Mr B. K .Choudha ry, Adv.
Mr. E.C. Vidya Sagar,Adv.

For Respondent(s)

Mr Sumit Kr Kh atri, Adv.
Mr. Ashwani Bha rdwaj,Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit is filed.

List before the Hon'ble Court.

(M.P. B H A D R A N)
Registr a r

hj